

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **13.12.2023** (WEDNESDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1178/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 184/2023 IA No. 587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr	Mr. Devashish Chauhan	Mr. Pranava Charan-R1 Mr. S Patrick- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr	Mr. AG Sathyanarayana	
3	Comp App (AT) (CH) No. 110/2023 For Exemption IA No.1367/2023 To Interim relief IA No.1368 & 1369/2023	Yerram Vijay Kumar & Anr. Vs Shreemukh Namitha Homes Pvt Ltd. & 7 Ors.	Mr. R Ramkrishna	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No.1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	Mr. R Sivaraman

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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